



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

O R D E R

Sh. Jitender Kumar, Personal Assistant (EC-99090323) presently posted in the Vacant Court, District Judge (Commercial Court)-02, New Delhi District, Patiala House Courts, New Delhi is hereby transferred and posted in the Court of Sh. Bhupesh Kumar, Principal Judge, Family Court, New Delhi, Patiala House Courts (*in diverted capacity*) with immediate effect.

Non-compliance of the order will be viewed seriously.

(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs), Delhi

8770 - 8784

No. _____ /Admn.I(HQs)/T&P/2026

02 FEB 2026

Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. Officer Concerned.
4. Personal Office of the undersigned.
5. DDOs/Sr.Accounts Officer/Accounts Officer/Assistant Accounts Officer, Central/New Delhi Districts, Delhi.
6. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
7. Dealing Official, ACR Cell, Central District, THC, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi to upload on official website.
9. Dealing Official, Computer Branch, Central District, THC, Delhi.
10. Dealing Official, Seniority&Promotion/Personal File Seat, Administration Branch-I, Central District, THC, Delhi.
11. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
12. Official Concerned.

Principal District & Sessions Judge (HQs), Delhi